

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 9692-9693/2024

DEPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT

Appellant(s)

VERSUS

SHIV CHARAN & ORS.

Respondent(s)

[TO BE TAKEN UP IN FIRST FIVE CASES.]

WITH SLP(C) No. 20174/2021

(IA No. 159943/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 17-04-2025 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Appellant(s) :

Mr. Zoheb Hussain, Adv.
Mr. Annam Venkatesh, Adv.
Mr. Arkaj Kumar, Adv.
Mr. Mrigank Pathak, Adv.
Mr. Vivek Gurnani, Adv.
Mr. Arvind Kumar Sharma, AOR
Ms. Bhawana Gandhi, Adv.

Mr. Sandeep Vij, Adv.
Mr. Niraj Chamyal, Adv.
Mr. Dhananjay Sud, Adv.
Mr. Harsh Gupta, Adv.
Mr. Aishwarya Prasad, Adv.
Mr. Shashank Shekhar, AOR
Mr. Asa Harivenkat, Adv.

For Respondent(s) :

Mr. Gaurav Agrawal, Sr. Adv.
Mr. Ravi Raghunath, AOR
Mr. Aniruth Purusothaman, Adv.

Mr. Neeraj Kishan Kaul, Sr. Adv.
Mr. Anupam Singh , AOR

Mr. Zoheb Hussain, Adv.
Mr. Kanu Agrawal, Adv.
Mr. Vivek Gurnani, Adv.
Mr. Vivek Gupta, Adv.
Ms. Aastha Singh, Adv.
Mr. Arvind Kumar Sharma, AOR
Ms. Aditi Singh, Adv.
Mr. Anand Kirti, Adv.
Ms. Geeta Bajaj, Adv.
Ms. Visamaya Bansal, Adv.
Ms. Bhawna Gandhi, Adv.

Mr. Zoheb Hussain, Adv.
Mr. Annam Venkatesh, Adv.
Ms. Kanu Agrawal, Adv.
Mr. Saurav Roy, Adv.
Ms. Rajeshwari Shankar, Adv.
Mr. Sudarshan Lamba, AOR

UPON hearing the counsel the Court made the following
O R D E R

To be listed on 31st July, 2025 in first five
matters.

(ANITA MALHOTRA)
AR-CUM-PS

(AVGV RAMU)
COURT MASTER